

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 109/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Bank of Baroda v/s Khatima Fibres Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B Code, 2016.

Sl. NO.	Name	Designation	Representation	Signature
1.	Devendra Vikram Singh	Advocate	Petitioner	Dev
2.	Ankit Jain	PCS	Petitioner	Ankit
3)	AMIT VERMA	Advocate- <del>Defendant</del>	Defendant	Amit

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Sh. Devendra Vikram Singh, Advocate for the Financial Creditor. Sh. Ankit Jain, PCS filed vakalatnama on behalf of the Financial Creditor. Sh. Amit Verma alongwith Sh. Prashant Kumar, Advocate for the respondents. The respondent files reply to the present petition alongwith objection on its maintainability. A copy thereof is made available to the petitioner counsel.

The case is fixed for the argument on 27<sup>th</sup> November, 2017.

Dated:13.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member (Judicial)